

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b) The required information is being collected from the regional centres and will be laid on the Table of the House in due course.

SHRI M. P. BHARGAVA: May I know, Sir, the different subjects which are dealt with in these dramas?

DR. B. V. KESKAR: The subjects are mainly connected with developmental activities in this country, and more especially concerning the Plan and its projects.

SHRI M. P. BHARGAVA: May I know whether they are staged in different parts of the country according to the programme drawn up by the Ministry of Information and Broadcasting or they are staged at the request of the various State Governments?

DR. B. V. KESKAR: The detailed programme is not drawn up here. It will depend on the number of qualified troupes available and the number of centres they can easily visit. The State Governments do not come into the picture, as far as the formulation of programmes is concerned, though we keep ourselves in constant touch with them.

SHRI M. P. BHARGAVA: May I know whether all the artistes in these dramas are professionals or some amateurs are also associated with them?

DR. B. V. KESKAR: We do not employ, or sign contracts with, individual artistes. We sign contracts with certain approved troupes. Of course, a troupe might be led by a leading artiste; that is a different matter.

SHRIMATI SAVITRY DEVI NIGAM: May I know if some private organisations, which organise such dramas, are given some grants?

DR. B. V. KESKAR: Yes, Sir, if we are convinced by their former performances that their quality is good and they are prepared to stage performances on such subjects as concern development and the Plan.

SHRI B. P. BASAPPA SHETTY: May I know, Sir, whether the Government is encouraging Kannada?

DR. B. V. KESKAR: Every single Indian language is encouraged.

#### ANTI-CORRUPTION COMMITTEE FOR C.P.W.D.

\*22. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Anti-corruption Committee for the Central Public Works Department has since submitted its report; and

(b) if so, what are its recommendations?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) No, Sir.

(b) Does not arise. The Committee has been granted extension of time up to 30th June, 1961, for submitting its report. The report is awaited.

#### IMPORT OF MACHINERY AGAINST EXPORTS

\*23. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the terms and conditions under which machinery is now permitted to be imported against export of commodities;

(b) whether this arrangements has been revised or enlarged recently; and

(c) whether any penalties are enforced in case of failure to export